

Listed On: 13.02.2017
Before Ld. Registrar
Court No.: 2
Item No. :

SECTION:XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITIONS FOR SPECIAL LEAVE TO APPEAL (CIVIL) Nos. 335-337 of 2017
WITH
PRAYER FOR INTERIM RELIEF

SANGEETA CHAUHAN

...PETITIONER

VERSUS

RUMALI DEVI

...RESPONDENTS

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 02.01.2017, when the Court was pleased to pass the following order:-

"Delay condoned.

Issue notice.

**In the meantime, there shall be stay of operation
of the impugned orders."**

It is submitted that as directed above, show cause notice to the sole respondent was issued on 10.01.2017 by registered A.D. As per India post tracking report "Item delivered at N.S. Mandi". but no one has entered appearance on his behalf so far.

Service is complete.

The matters above-mentioned are listed before the Court of Ld. Registrar with this Office Report.

DATED THIS THE 10th DAY OF FEBRUARY, 2017.

ASSISTANT REGISTRAR

Copy to :-

Mr. Richa Kapoor, Advocate

ASSISTANT REGISTRAR